

**HIGH COURT OF HIMACHAL PRADESH, SHIMLA- 171 001**

No.HHC/Admn.1(18)/78-XVI-14400

Dated: 18.07.2020

**"OFFICE ORDER"**

Hon'ble the Chief Justice has been pleased to constitute a Disaster Management Committee comprising of Hon'ble Mr. Justice Tarlok Singh Chauhan, Judge and Hon'ble Ms. Justice Jyotsna Rewal Dua, Judge, to look into the affairs of disaster management.

**BY ORDER OF HON'BLE THE CHIEF JUSTICE  
REGISTRAR GENERAL**

**Endst.No.HHC/Admn.1(18)/78-XVI-14400 - 406 Dated: 18.07.2020**  
**Copy forwarded for information to:-**

21.07.20

1. The Principal Private Secretary to Hon'ble the Chief Justice;
2. The Secretaries to Hon'ble Judges;
3. The Secretaries/Private Secretaries/P.As to the Registrar General/ Registrar (Vigilance)/Secretary (HPHCLSC)/Registrar (Judicial & Protocol)/ Registrar (Rules and Judges Branch)/ District and Sessions Judge (Leave/Training Reserve)/ Registrar (Accounts)/ Registrar (Estt), C.P.C.;
4. All the Additional Registrars/Deputy Registrars/Assistant Registrars/ Secretaries/Court Masters;
5. All Section Officers/Public Relation Officer/Estate Officer/Protocol Officer/Chief Librarian;
6. The Section Officer (Computer), to get uploaded the office order on the High Court Website;
7. Guard File.

(From Sl. Nos. 1, to 7, High Court of H.P. at Shimla- 171 001).

  
**REGISTRAR GENERAL**  
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